## CENTRAL ELECTRICITY REGULATORY COMMISSION 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001 Tel : 23753915/ Fax : 23753920

No. RA-14027(12)/1/2023-CERC

Date: 25 September, 2023

## PUBLIC NOTICE

## Sub: Staff Paper on "Grid Security Charge"- reg.

The country has experienced a significant increase in electricity demand, reaching a peak of 241 GW in September 2023, representing a remarkable 23% growth in peak demand compared to August 2023. To guarantee uninterrupted power supply to consumers, the government and the regulators have undertaken several initiatives. However, concerns have been raised by the NLDC regarding the availability of adequate reserves to address the contingencies.

2. In this context, a Staff Paper on "Grid Security Charge" has been prepared and is hosted on the Commission's website (<u>www.cercind.gov.in</u>) for comments and suggestions of the stakeholders. This paper explores various strategies to ensure reserve adequacy and, consequently, the reliability of grid operations.

3. It is clarified that the discussion in the Staff Paper does not represent the views of the Commission, its Chairperson or its individual Members.

4. Stakeholders are requested to submit their comments and suggestions on the Staff Paper through email to <a href="mailto:secy@cercind.gov.in">secy@cercind.gov.in</a> and <a href="mailto:sukanya.mandal@cercind.gov.in">sukanya.mandal@cercind.gov.in</a> latest by 16<sup>th</sup> October, 2023.

Sd/-(Harpreet Singh Pruthi) Secretary

Note: The registered users shall also upload comments/ suggestions through the SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, contact e-Court Helpdesk at 011-23353503 extension 260 or 7042604928.